

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:11.03.2011
IMPORT DUTY ON FOOD ITEMS
Kataria Shri Lal Chand;Singh Shri Uday Pratap

Will the Minister of FINANCE be pleased to state:

- (a) the item-wise rates of duties levied on import of food item during each of the last three years;
- (b) whether the Government has received proposals to reduce import duty on more food items to deal with food inflation in the country;
- (c) if so, the details thereof; and
- (d) the names of such food items?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The item wise rates of duties levied on import of some basic food items during each of the last three years is placed as annexure-A;

(b), (c) & (d): No, sir. However, Government has either fully exempted or retained full exemption on onion, semi milled or wholly milled rice, pluses, raw sugar and refined/ white sugar from basic customs duty during the financial year 2010-11 so as to augment domestic supply and moderate prices.